

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3554
ANSWERED ON 23.03.2017

SECURITY/SAFETY OF DAMS AND RESERVOIRS

3554. SHRI P.R. SUNDARAM

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the quantum of funds allocated/ released/utilized during the last three years for installation of CCTV cameras, sensors and detectors for providing 24/7 security and surveillance in all the dams and reservoirs of the country;
- (b) whether the Government has signed any agreement or MoU with companies for the installation and commissioning of such cameras; and
- (c) if so, the details thereof, companywise?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) The dam owners who are generally State Governments or Central Agencies like BBMB, NHPC etc. maintain and operate the dams including providing for their adequate security. In order to supplement the efforts of the State Governments, Ministry of Water Resources, River Development and Ganga Rejuvenation provides technical and financial assistance to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Dam Rehabilitation and Improvement Programme (DRIP).

DRIP was started in April 2012 and is scheduled to be completed in June 2018 with the financial assistance of World Bank for the rehabilitation of about 225 dam projects from the point of view of safety across the seven states of India, namely Kerala, Madhya Pradesh, Odisha, Tamil Nadu, Karnataka, Jharkhand (DVC) and Uttarakhand (UJVNL). The total project cost is Rs. 2100 Crore.

The works undertaken under DRIP, inter-alia, includes installation of safety and security devices such as CCTV cameras for surveillance at selected dams.

The State-wise breakup of the dams identified for rehabilitation along with fund allocated to Project Implementing Agencies under DRIP is given as under:

State	No of DRIP dams	Total Project Cost (Rs. Crore)
Kerala (WRD & EB)	28	279.98
Orissa (WRD)	26	147.74
Madhya Pradesh (WRD)	29	314.54
Tamil Nadu (WRD & EB)	107	745.49
Karnataka (WRD)	27	276.75
Jharkhand (DVC)	3	139.40
Uttarakhand (UJVNL)	5	64.10
Central Water Commission		132.00
Total	225	2100.00

WRD: Water Resources Department, EB: Electricity Board,

DVC: Damodar Valley Corporation, UJVNL: Uttarakhand Jal Vidyut Nigam Ltd

(b) to (c) No agreement or MoU has been signed with companies for the installation and commissioning of such cameras etc.